

LIST OF CASES OF ACTION PLAN RELATING TO THE COURT OF
MS. EKTA UPPAL ACJ(SD) CUM JMFC-CUM PMJIB FARIDKOT OF
2019-20 AS ON 31.03.2020

<i>JUVENILE</i>					
1	JJB/5000/2007	12/06/2007	STATE Vs. HARDEV SINGH	3.4.19	CONVICTION
2	129/2014	23/04/2014	STATE VS VICKY CHELA	19.2.20	ACQUITTED
3	JJB/54/2017	05/12/2017	STATE Vs. POOJA	27.2.20	ACQUITTED
4	JJB/56/2017	05/12/2017	STATE Vs. KULDEEP SINGH	26.2.20	ACQUITTED
5	JJB/8/2018	05/03/2018	STATE Vs. SAGAR	10.01.20	ACQUITTED
6	JJB/9/2018	05/03/2018	STATE Vs. SAGAR	10.01.20	ACQUITTED
7	JJB/16/2018	23/04/2018	STATE Vs. YADWINDER SINGH ALIAS YADU	16.07.19	CONVICTION
8	JJB/18/2018	06/06/2018	STATE Vs. GAGANDEEP SINGH ALIAS GINNI	6.11.19	ACQUITTED
9	JJB/19/2018	11/06/2018	STATE Vs. GAGANDEEP SINGH @ GINI	6.11.19	CONVICTION
10	JJB/20/2018	15/06/2018	STATE Vs. RINKU	14.2.20	CONVICTION
11	JJB/21/2018	16/07/2018	STATE Vs. AKASHDEEP SINGH	15.4.20	Prosecution Evidence
12	JJB/23/2018	24/09/2018	STATE Vs. JASKARAN SINGH	6.7.19	ACQUITTED
13	JJB/24/2018	20/10/2018	STATE Vs. TARSEM SINGH ALIAS SEMA	11.10.19	ACQUITTED
14	JJB/27/2018	21/11/2018	STATE Vs. MEET SINGH ALIAS MANJEET SINGH	16.4.20	Prosecution Evidence
<i>50 EXECUTIONS</i>					
15	EXE/166/2018	25/09/2008	FCI VS AVTAR SINGH	6.8.19	DAW
16	EXE/500/2010	08/11/10	JARNAIL SINGH VS JAGDISH LAL	19.12.19	DAW
17	EXE/2280/2013	29/11/2013	MOHINDER SINGH Vs. DILBAGH SINGH	22.1.20	DAW
18	EXE/19/2014	18/01/2014	DARSHAN SINGH Vs. PIRTHI SINGH	2.11.19	DAW
19	EXE/38/2015	04/02/2015	SURJIT KAUR Vs. SEWAK SINGH	18.1.20	DAW
20	EXE/39/2015	05/02/2015	PARKASH CHAND Vs. SOHAN SINGH	17.12.19	DAW
21	EXE/191/2015	24/09/2015	BALDEV KAUR Vs. JASPAL SINGH	13.8.19	DISMISSED
22	EXE/203/2015	23/10/2015	BALVINDER SINGH Vs. HARI SINGH	20.12.19	DAW
23	EXE/138/2016	15/09/2016	NAMDAR SINGH Vs. JAGROOP SINGH	14.5.19	DAW
24	CM/10/17	27/01/2017	SATISH KUMAR VS YADWINDER SINGH	21.11.19	DAW
25	EXE/129/2017	21/10/2017	GURDEV SINGH VS SATINDER SHARMA	15.2.20	DAW
26	EXE/156/2017	21/12/2017	M/S VEE KAY TRACTORS Vs. RAJ SINGH	24.01.20	DAW
27	EXE/157/2017	21/12/2017	GAGANPREET SINGH Vs. JASHANDEEP SINGH ALIAS JASHAN	18.4.20	Appearance
28	EXE/2/2018	02/01/2018	DALER SINGH Vs. PUNJAB STATE CIVIL SUPPLIES CORPORATION LIMITED	6.8.19	DID
29	EXE/4/2018	02/01/2018	BIJUPINDER SINGH Vs. RANJIT KAUR	13.7.19	DAW
30	EXE/5000/2018	15/02/2018	CHHINDERPAL VS HARBHAGWAN	4.4.20	APPEARANCE
31	EXE/16/2018	21/02/2018	KULWINDER KUMAR Vs. DILBAG SINGH	15.4.20	APPEARANCE
32	EXE/19/2018	27/02/2018	SIKANDER SINGH Vs. JASWINDER SINGH	13.7.19	DAW
33	EXE/38/2018	19/03/2018	GURBACHAN SINGH Vs. SARBAN SINGH	20.4.19	DID
34	EXE/50/2018	19/04/2018	STATE BANK OF INDIA Vs. M/S BITTU DAIRY FARM GURU NANAK NAGARI	15.4.20	Appearance
35	EXE/51/2018	20/04/2018	BALWINDER SINGH ALIAS JASHAN SINGH Vs. HATIBY KAUR	10.9.19	DAW
36	EXE/52/2018	20/04/2018	RAM SINGH Vs. BOHAR SINGH	28.11.19	DAW
37	EXE/56/2018	01/05/2018	JAGDISH SINGH Vs. SURINDER SINGH	03.01.2020	DAW
38	EXE/62/2018	04/05/2018	LAKHA SINGH Vs. MITHU RAM	8.4.20	Appearance
39	EXE/57/2018	05/05/2018	ANGREJ SINGH Vs. SUMIT KUMAR	24.4.20	APPEARANCE
40	EXE/61/2018	09/05/2018	PARAMPAL KAUR Vs. GURDIT SINGH	10.5.19	DAW
41	EXE/77/2018	31/05/2018	SUKHDEV KAUR Vs. GURMEET SINGH	16.11.19	DAW
42	EXE/84/2018	13/07/2018	KULBHUSHAN KUMAR Vs. MURIT DEVI	19.12.19	DISPOSED OFF
43	EXE/90/2018	23/07/2018	BALVINDER SINGH S/O KARTAR SINGH Vs. NAIB SINGH S/O BACHHITTAR SINGH	7.12.19	DAW
44	EXE/94/2018	24/07/2018	M/S MITTAL TRADING COMPANY LIMITED Vs. M/S KONARK INDUSTRIES HUG	5.5.20	APPEARANCE

45	EXE/95/2018	26/07/2018	STATE BANK OF INDIA Vs. JARNAIL SINGH S/O KAUR SINGH	4.5.19	DID
46	EXE/100/2018	31/07/2018	JOGINDER SINGH S/O GURNAM SINGH Vs. SUSHMA W/O SATPAL S/O DAL SINGH	13.7.19	DAW
47	EXE/107/2018	07/08/2018	DALER SINGH Vs. PUNJAB STATE CIVIL SUPPLIES CORPORATION LIMITED CHANDIGARH	21.12.19	DAW
48	EXE/167/2018	20/08/2018	AVTAR SINGH NOW DECEASED THROUGH LR Vs. BALJIT SINGH	30.9.19	DAW
49	EXE/135/2018	11/09/2018	JAGDEV SINGH Vs. STATE OF PUNJAB	4.11.19	CONSIGNED
50	EXE/138/2018	11/09/2018	BALWANT SINGH Vs. STATE OF PUNJAB	4.11.19	CONSIGNED
51	EXE/145/2018	27/09/2018	PUNJAB STATE CIVIL SUPPLIES COOPRTATION LTD Vs. M/S SHY VARDAN RICE EXPORTS	27.4.20	APPEARANCE
52	EXE/146/2018	28/09/2018	PUNJAB AND SIND BANK Vs. TEJA SINGH	26.8.19	DID
53	EXE/165/2018	29/10/2018	SUTLEJ GRAMIN BANK Vs. GURDEV SINGH	7.12.19	DID
54	EXE/168/2018	30/10/2018	AMRITPAL Vs. MALKIAT SINGH	19.7.19	DAW
55	EXE/170/2018	31/10/2018	PARGAT SINGH Vs. KULWINDER SINGH	22.5.19	DAW
56	EXE/172/2018	15/11/2018	BIKKAR SINGH Vs. AMANDEEP KAUR	18.01.20	DAW
57	EXE/5001/2018	20/11/2018	M/S AJAY INDUSTRIAL CORPORATION LIMITED Vs. MANO HAR SINGH AND COMPANY	6.12.19	DAW
58	EXE/179/2018	21/11/2018	SURINDER KUMAR ALIAS SURINDER SINGH Vs. KULWANT SINGH	30.5.20	APPEARANCE
59	EXE/184/2018	28/11/2018	DARSHAN SINGH Vs. RESHAM SINGH	14.01.20	DAW
60	EXE/187/2018	04/12/2018	MANJU BALA WIFE OF VIJAY KUMAR Vs. JASWANT SINGH SON OF HIRA SINGH	1.5.20	CONSIDERATION
61	EXE/188/2018	04/12/2018	DIRECTOR HEAD OFFICE FOOD CORPORATION OF INDIA	4.11.19	DISPOSED OFF
62	EXE/196/2018	20/12/2018	KISHAN SINGH Vs. BALDEV SINGH	2.11.19	DAW
63	EXE/36/2019	02/03/2019	RAJBIR SINGH SON OF AMRIK SINGH SON OF TEHAL SINGH Vs. RACHHPAL KAUR D/O KASHMIRA SINGH SON OF LACHHMAN SINGH	18.4.20	APPEARANCE
64	EXE/29/2019	13/02/2019	DARA SINGH SON OF MAHLA SINGH SON OF KEHAR SINGH Vs. SWARNA W/O NATHU RAM (PAKORE WALA) SON OF BUNU CHAND	22.4.20	REPLY

OTHER CASES(136)

65	CS/485/2014	13/08/2005	HARKESH KAUR VS CHHINDERPAL	3.4.20	FURTHER ORDER
66	CHI/5000/2006	06/10/2006/2020	STATE VS SADIU RAM	16.3.20	CONVICTION
67	COMI/746/2013	04/01/2008	NARESH KUMAR VS HARISH CANDER	3.4.20	ARGUMENTS
68	CS/3079/2013	16/10/2008	NARESH KUMAR VS HARISH CANDER	3.4.20	Rebutal
69	COMI/631/2013	04/01/2010	BIHAI BALWINDER SINGH VS BOHAR SINGH	10.10.19	DISPOSED OFF
70	CS/2527/2013	01/09/2011	KRISHAN BEHBI VS GURBAKHSIND SINGH	1.4.19	DID
71	CS/1915/2013	21/11/2012	ANGREJ KAUR VS AMAR SINGH	20.4.19	DID
72	NACT/1014/2013	12/12/2012	TRIVENI CHEMICALS INDUSTRIES Vs. SHIVAM PESTICIDES	18.5.19	DAW
73	CS/3601/2013	25/03/2013	TARSEM KATARIA Vs. STATE	27.01.20	DECREED
74	COMI/1005/2013	26/08/2013	DHARMINDER SINGH Vs. GURWINDER SINGH @ GORI	17.10.19	ACQUITTED
75	CHI/1642/2013	16/10/2013	STATE Vs. NAVJOT SINGH	29.4.20	PW
76	CS/102/2014	01/02/2014	NATIONAL SALES CORPORATION Vs. GODREJ AND BOYCE MFD.CO.LT.	24.1.20	PARTLY DECREE
77	CS/283/2014	15/04/2014	M/S KARAN ARORA VS JASWINDER SINGH	19.10.19	DAW
78	CHI/324/2014	22/08/2014	STATE VS HARPREET SINGH ETC	7.3.20	ACQUITTED
79	CHI/397/2014	09/09/2014	STATE Vs. DALJIT SINGH ALIAS BAGGA	7.11.19	ACQUITTED
80	CRM/181/2014	18/12/2014	GURUPDESH KAUR Vs. KULDEEP SINGH	9.4.19	DAW
81	COMI/41/2015	27/02/2015	KULDEEP SINGH VS GURDEEP SINGH	12.3.20	P.O.
82	CM/30/2015	02/03/2015	HARKESH KAUR Vs. CHHINDER PAL SINGH	4.10.19	ALLOWED
83	CHI/118/2015	18/03/2015	STATE Vs. LAKHWINDER PAL SINGH	3.7.19	ACQUITTED
84	CS/179/2015	24/03/2015	KAULASH RANI Vs. PUSHPA RANI	18.4.19	DISMISSED
85	CS/314/2015	15/05/2015	GR FUEL VS AGARWAL TRADING CO.	3.3.20	DECREED
86	NACT/242/2015	18/05/2015	SATISH KUMAR Vs. TARLOCHAN SINGH	7.2.20	DAW
87	CHI/208/2015	20/05/2015	STATE Vs. DAVINDER SINGH SARPANCH	16.1.20	ACQUITTED
88	CS/341/2015	20/05/2015	PUNJAB STATE CIVIL SUPPLIES CORPORATION LTD Vs. TULSI RAM	08.05.19	DAW

89	CHH/254/2015	26/05/2015	STATE VS. PEETA SINGH ETC.	27.08.19	ACQUITTED
90	COMU/110/2015	05/06/2015	MANPREET SINGH Vs. JAGROOP SINGH	19.07.19	DAW
91	CS/397/2015	01/07/2015	BALDEV SINGH Vs. JASWANT SINGH	04.01.20	DECREED
92	CRM/102/2015	06/07/2015	STATE VS PARTAP	27.9.19	ALLOWED
93	CS/392/2015	07/07/2015	GURNAM KAUR Vs. KARNAIL SINGH	23.7.19	ALLOWED
94	CHA/105/15	21/07/2015	STATE VS HAPPY ARORA	8.4.19	CONVICTION
95	NACT/423/2015	13/08/2015	HARJINDER SINGH Vs. GURPREET SINGH	29.1.20	CONVICTION
96	NACT/424/2015	13/08/2015	HARJINDER SINGH Vs. GURPREET SINGH	29.1.20	CONVICTION
97	COMU/152/2015	19/08/2015	KULWINDER JIT SINGH Vs. LOVEJEET SINGH	29.8.19	CONVICTION
98	CHH/323/2015	20/08/2015	STATE Vs. PREET KAUR ETC.	15.5.19	ACQUITTED
99	CS/580/2015	31/08/2015	RAMANDEEP SINGH Vs. SADIH SINGH	3.12.19	DISMISSED
100	CS/592/2015	02/09/2015	DALJIT KAUR KHOSA Vs. SUKHDEV SINGH GILL	9.8.19	DISMISSED
101	COMU/180/2015	24/09/2015	ASHWANI KUMAR Vs. RAKESH KUMAR ALIUS VICKY	10.9.19	COMMITTED
102	NACT/565/2015	30/09/2015	CROP CHEMICAL INDIA LIMITED Vs. GURU KIRPA BEEJ BILANDAR	13.12.19	CONVICTION
103	NACT.569.2015	30/09/2015	CROP CHEMICAL INDIA LIMITED Vs. SHRI GURU HARGOBIND SAHIB JI ENTERPRISES	12.3.20	PO
104	NACT/568/15	30/09/2015	CROP CHEMICAL VS DHILLON KHETI	25.4.19	DAW
105	CS/660/2015	01/10/2015	SURESH KUMAR Vs. DARSHANA DEVI	31.5.19	DISMISSED
106	COMA/92/2015	03/10/2015	AMANDEEP KAUR VS JAGDEEP SINGH	4.11.19	ALLOWED
107	CS/681/2015	07/10/2015	SURINDER KAUR Vs. BEANT KAUR	22.4.19	DECREED
108	CS/670/2015	08/10/2015	PAWAN KUMAR Vs. SUBASH CHANDER SINGLA	3.8.19	DAW
109	CS/688/2015	13/10/2015	GURDEV SINGH Vs. KARAM SINGH	8.5.19	DAW
110	NACT/613/15	17/10/2015	CROP CHEMICAL VS VERAIN FERTILIZER	13.7.19	DAW
111	NACT/630/2015	21/10/2015	BHUPINDER SINGH Vs. JASVIR SINGH GILL	8.5.19	CONVICTION
112	CHH/410/2015	29/10/2015	STATE VS. SURJIT SINGH	03.01.20	ACQUITTED
113	COMU/194/2015	29/10/2015	MANGAL SINGH Vs. GURMAIL SINGH	23.5.19	DAW
114	CHH/422/2015	07/11/2015	STATE Vs. JAGJIT SINGH	27.11.19	CONVICTION
115	CS/742/2015	26/11/2015	DR PARMINDER SINGH Vs. DR AVTAR SINGH	20.05.19	DD
116	COMU/215/2015	27/11/2015	DR. PARMINDER SINGH Vs. DR. AVTAR SINGH	19.04.19	DISMISSED
117	CS/772/2015	07/12/2015	DALJIT KAUR KHOSA Vs. RAMANDEEP SINGH ALIAS ZIA GILL	9.8.19	DISMISSED
118	CHH/456/2015	10/12/2015	STATE Vs. NIRBHAI SINGH OTHERS	10.2.20	ACQUITTED
119	NACT/766/2015	21/12/2015	CROP CHEMICAL INDIA LIMITED Vs. PATHRIA KHAD STORE	22.10.19	DAW
120	NACT/767/2015	21/12/2015	CROP CHEMICAL INDIA LIMITED Vs. BHALLA KHAD STORE	2.5.19	PO
121	NACT/773/2015	23/12/2015	MS KEDAR NATH RAM NIWAS Vs. AHUJA GLOBAL INDIA LIMITED	20.4.19	DAW
122	CHH/15/2016	11/01/2016	STATE Vs. VIJAY SINGH, OTHERS	19.4.19	ACQUITTED
123	CS/35/2016	12/01/2016	BALJIT SINGH SANDHU Vs. CANARA BANK	14.8.19	DISMISSED
124	CS/54/2016	25/01/2016	MANJEET SINGH Vs. THE STATE OF PUNJAB	8.7.19	DISMISSED
125	CS/55/2016	25/01/2016	MOHINDER SINGH Vs. AJAIB SINGH	20.8.18	DISMISSED
126	NACT/45/2016	27/01/2016	HARINDER SINGH Vs. DAYINDER SINGH AHUJA	12.12.19	CONVICTION
127	NACT/754/2016	29/01/2016	MALKIAT SINGH Vs. AHUJA GLOBAL INDIA LIMITED	14.12.19	DAW
128	NACT/765/2016	02/02/2016	MS KHEM CHAND RAMESH LAL AND COMPANY Vs. KARAN RICE EXPORTS PRIVATE LIMITED	9.7.19	PO
129	CS/89/2016	04/02/2016	HARVINDER PAL SINGH Vs. NIRMAL KANTA	4.9.19	DECREED
130	CHH/39/2016	05/02/2016	STATE Vs. GURTAJ SINGH	2.4.19	CONVICTION
131	NACT/74/2016	06/02/2016	KULWINDER SINGH Vs. ANIL KUMAR	31.5.19	PO
132	NACT/86/2016	11/02/2016	MS SURINDER PAL SINGH MAKKAR AND SONS Vs. KARAN RICE EXPORTS PRIVATE LIMITED	31.5.19	PO
133	CS/113/2016	15/02/2016	PUNJAB AND SINDH BANK Vs. SUKHDARSHAN SINGH PURBA	9.5.19	DECREED
134	CS/114/2016	16/02/2016	MANGAL SINGH ALIAS HARVINDER SINGH Vs. JAGSIR SINGH	29.7.19	DECREED
135	NACT/123/2016	23/02/2016	DAVINDER SINGH Vs. VIJAY KUMAR	6.6.19	PO
136	NACT/155/2016	03/03/2016	JAGDEEP SINGH Vs. SWARAN SINGH	8.5.19	CONVICTION

137	COMI/31/2016	09/03/2016	GAMDOOR SINGH Vs. GAGANDEEP SINGH ALIAS GINNI	13.6.19	DAW
138	NACT/168/2016	14/03/2016	CROP CHEMICAL INDIA LIMITED Vs. DHILOH FERTILIZER	7.9.19	DAW
139	CS/201/2016	17/03/2016	AVTAR SINGH Vs. BALBIR SINGH	30.4.19	DISMISSED
140	COMI/39/2016	29/03/2016	JAGDISH SINGH Vs. CHHINDA SINGH	13.7.19	DAW
141	NACT/232/2016	06/04/2016	GURSHARAN SINGH Vs. ADITYA GOYAL ALIAS TONY	8.4.19	CONVICTION
142	CHI/132/2016	12/04/2016	STATE Vs. PAPPU SINGH OTHERS	3.4.19	ACQUITTED
143	NACT/235/2016	12/04/2016	PUNJAB BACKWARD CLASSES LAND DEVELOPMENT AND FINANCE CORPORATION Vs. GURPREET SINGH	3.8.19	DAW
144	CS/286/2016	18/04/2016	DARA SINGH ETC Vs. RAJ BALAMBAR SINGH ETC	28.8.19	DECREED
145	CHI/140/2016	19/04/2016	STATE Vs. PARAMJEET SINGH ETC	29.8.19	CONVICTION
146	NACT/260/2016	22/04/2016	EX SERVICEMAN GURTEJ SINGH Vs. RAM GANESH KOHLI	13.6.19	CONVICTION
147	NACT/261/2016	26/04/2016	MIS OM FINANCE Vs. GURBJAJAN SINGH	11.6.19	DAW
148	CHI/155/2016	27/04/2016	STATE Vs. GURMAIL SINGH	30.8.19	CONVICTION
149	NACT/272/2016	27/04/2016	MANI RAM Vs. GURPREET SINGH	6.2.20	CONVICTION
150	CS/285/2016	29/04/2016	BALWINDER SINGH Vs. AMARJIT SINGH	15.5.19	DECREED
151	CHI/163/2016	04/05/2016	STATE Vs. SUKHPREET SINGH ALIAS SUKHA	1.7.19	ACQUITTED
152	CS/321/2016	09/05/2016	LAKHA SINGH Vs. AVTAR SINGH	1.10.19	DECREED
153	CS/325/2016	11/05/2016	RANDEEP SINGH Vs. THE STATE OF PUNJAB	28.11.19	DISMISSED
154	NACT/300/2016	13/05/2016	CROP CHEMICAL INDIA LIMITED Vs. RAVI VISHAL BEEJ BHANDAR	6.5.19	DAW
155	COMI/70/2016	17/05/2016	HARBANS SINGH Vs. GURJANT SINGH ETC	12.9.19	CONVICTION
156	NACT/309/2016	18/05/2016	KISHORI LAL Vs. ASHWANI KUMAR DEORA	12.03.20	PO
157	CS/340/2016	19/05/2016	SEETO Vs. PARTAP KAUR	19.4.19	DISMISSED
158	CM/85/2016	19/05/2016	MOHINDER SINGH Vs. JAGMAIL SINGH	28.5.19	DID
159	CHI/185/2016	20/05/2016	STATE Vs. RANDEEP MALHOTRA	1.2.20	PROBATION
160	COMI/68/2016	21/05/2016	SUNIL KUMAR Vs. AMAN KUMAR	7.11.19	DAW
161	CS/346/2016	23/05/2016	SURJIT SINGH ETC Vs. JAGJIT SINGH ETC	29.5.19	DAW
162	NACT/315/2016	27/05/2016	GURTEJ SINGH Vs. PARDEEP KUMAR SACHIDEVA	2.9.19	CONVICTION
163	CHI/200/2016	30/05/2016	STATE Vs. DIMPLE ALIAS MINTU	10.10.19	P.O
164	CHI/199/2016	30/05/2016	STATE Vs. DIMPLE ALIAS MINTU	4.1.20	CONVICTION
165	NACT/362/2016	02/06/2016	ASWANI VS SADHNA	30.4.19	DAW
166	CS/394/2016	01/07/2016	KULWANT SINGH Vs. THE EXECUTIVE ENGINEER	24.10.19	DISMISSED
167	CHI/224/2016	02/07/2016	STATE Vs. SANDEEP SINGH ALIAS BABRU	13.11.19	ACQUITTED
168	COMI/86/2016	11/07/2016	HARDEEP SINGH Vs. PRITPAL SINGH KOHLI	08.01.2020	DAW
169	COMI/83/2016	12/07/2016	BHUPINDER KAUR Vs. AMRIK SINGH ALIAS GOLDY	6.11.19	PARTLY ALLOWED
170	CS/501/2016	19/07/2016	IQBAL SINGH Vs. MULAKH RAJ	14.10.19	DECREED
171	CS/528/2016	29/07/2016	DALJIT SINGH Vs. STATE	15.2.20	DISMISSED
172	CHI/255/2016	30/07/2016	STATE Vs. ANGREJ SINGH	4.4.19	ACQUITTED
173	CS/529/2016	03/08/2016	CHHINDER KAUR Vs. AVTAR SINGH	22.7.19	DISMISSED
174	CHIA/76/2016	05/08/2016	STATE Vs. HARSIMRAT SINGH @ KALU	18.4.19	P.O
175	CS/548/2016	12/08/2016	DARBARA SINGH NUMBERDAR Vs. SUKHDEEP SINGH	3.12.19	DISMISSED
176	CS/573/2016	16/08/2016	HARPREET SINGH Vs. SUKHJINDER SINGH	18.10.19	DECREED
177	NACT/499/2016	24/08/2016	MIS BAGHEL FOODS VS JASHAN TRADING CO.	9.10.19	DAW
178	CM/137/2016	07/09/2016	AMRIT LAL ALIAS AMRIT PAL SINGH Vs. BUDH SINGH	9.8.19	DISMISSED
179	NACT/547/2016	08/09/2016	CROP CHEMICAL INDIA LIMITED Vs. ZIMIDARA PESTICIDES	14.10.19	CONVICTION
180	NACT/549/2016	08/09/2016	PARAMJIT SINGH Vs. KAPIL CHIMBA	9.7.19	PO
181	NACT/548/16	08/09/2016	DAVINDER SINGH VS BUTA SINGH	28.5.19	CONSIGNED
182	NACT/548/2016	08/09/2016	CROP CHEMICAL INDIA LIMITED Vs. SHIV SHAMBHU SALES CORPORATION	7.11.19	DAW
183	CHI/323/2016	16/09/2016	STATE Vs. BOOTA SINGH	13.2.20	ACQUITTED

184	NACT/581/2016	21/09/2016	CROP CHEMICAL INDIA LIMITED VS. M/S DASHIMESH PESTICIDES AND FERTILIZERS	3.6.19	PO
185	NACT/582/2016	21/09/2016	CROP CHEMICAL INDIA LIMITED VS. SIDHU SEED STORE	28.5.19	PO
186	NACT/583/2016	21/09/2016	CROP CHEMICAL INDIA LIMITED VS. AJAY AGRO CHEMICAL	27.5.19	DAW
187	CHI/351/2016	22/09/2016	STATE VS. GURMEET SINGH	21.9.19	ACQUITTED
188	CHI/333/2016	22/09/2016	STATE VS. CHAMKAUR SINGH	19.11.19	ACQUITTED
189	CS/637/2016	22/09/2016	GURPREET SINGH CHAUHAN ADVOCATE VS. RAMANPREET SINGH SODHI	31.5.19	DISMISSED
190	NDPS/9/2016	30/09/2016	STATE VS. MANSA SINGH	23.4.19	CONVICTION
191	NACT/610/2016	04/10/2016	NAYNEET AGGARWAL VS AHUJA GLOBAL	8.2.20	DAW
192	CHI/362/2016	12/10/2016	STATE VS RAVINDER KAUR	4.3.20	QUASHED
193	CHI/362/2016	12/10/2016	STATE VS. RAVINDER KAUR	4.3.20	QUASHED
194	NACT/659/2016	16/10/2016	BIMAL KUMAR VS AHUJA GLOBAL	16.3.20	DAW
195	RP/18/2016	19/10/2016	RAVINDER SINGH VS. GURWINDER SINGH	17.12.19	ALLOWED
196	RP/19/2016	19/10/2016	RAVINDER SINGH VS. PARTAP SINGH	17.12.19	ALLOWED
197	CHI/385/2016	21/10/2016	STATE VS DR MANJIT TAKKAR	6.2.20	CONVICTION
198	COMA/109/2016	11/11/2016	VEERPAL KAUR VS JASPAL SINGH	10.2.20	PARTLY ALLOWED
199	NACT/697/16	12/11/2016	CROP CHEMICAL VS DAKSH KHAD	17.2.20	DAW
200	NACT/699/2016	12/11/2016	CROP CHEMICAL VS HINDUSTAN BEEJ BHANADAR	17.2.20	DAW

Sd

ADDL. CIVIL JUDGE(SD)
FARIDKOT